

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3198
ANSWERED ON:15.03.2013
FAKE PAN CARD
Kumar Shri Kaushalendra

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has launched any drive against fake Permanent Account Number (PAN) cards;
- (b) if so, the details thereof and achievement therefrom during the last three years and current year; and
- (c) the measures taken/being taken to counter the menace of fake PAN cards?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE:(SHRI S.S. PALANIMANICKAM)

(a) Yes Madam. As a continuous process, in order to know the genuineness of KYC documents on Proof of Identity (POI) and Proof of Address (POA), third party field verification is conducted after allotment of PAN. The information of failed KYC verification is made available to field formations of Department to mark the event in respect of PAN as 'FAKE' through Assessee Information System (AIS) application software.

Also, check on duplicate allotment of PANs to existing PAN allottees is an inbuilt feature of PAN allotment software process which works as a continuous process.

(b) The following is the number of PAN marked as Fake:-

Year	No. of cases marked 'FAKE'
Before 1.4.2009	136
2009-10	37
2010-11	56
2011-12	100
2012-13 (till date)	180
Total	509

(c) Of the total PAN allotment, 96.35% PAN allotments are under the category of "Individual" applicants and maximum fake/duplicates are also observed under individual category. For uniquely identifying the PAN allotted and to overcome the problems of fake PANs, issue of more than one PAN to an individual and to clean up the PAN database duplicates, capturing of Aadhaar in revised PAN application form 49A has been started on voluntary basis. 3,04,452 unique Aadhaar numbers have been seeded/incorporated into PAN database. For KYC strengthening, the format of certificate of Identity/Address issued by MP/MLA/Municipal Counselor/Gazetted Officer has been prescribed.